

IN THE HIGH COURT OF BOMBAY AT GOA.

LD-VC-BA-106/2020

Satish Khadiya, Presently in
Colvale Jail

...Applicant.

Vs

State of Goa and anr.

...Respondents.

Shri R. Dessai, Advocate for the Applicant.

Shri M. Amonkar, Additional Public Prosecutor for the respondents.

Coram:- DAMA SESHADRI NAIDU, J.

Date:17 December 2020.

P.C.

The learned Additional Public Prosecutor seeks time to file reply.

2. Post the matter after vacation.

DAMA SESHADRI NAIDU, J.

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